

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 15.06.2021 (TUESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	IA No. 915 of 2021 in Comp. App. (AT) (Ins) No. 654 of 2020	Decan Value Investors L.P Vs. Dinkar T. Venkatasubramanian & Ors. (R.P. of Amtek Auto Ltd.)	Arpan Behl	Sumant Batra-R1 Siddhant Kan-R2 Charu Bansal-R2 & R3 Sumesh Dhawan-R4

11:00 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

2.	Comp. App (AT) (Ins) No. 61 of 2020 & IA No. 970 of 2021	Sagar Shankar Bait Vs. L & T Finance Ltd. & Anr.	Prashant S. Kejale	Usha Singh-R1 Manoj Kumar Mishra-RP
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For Directions

3.	Comp. App. (AT) (Ins) No. 1055 of 2020	Parag Sheth Resolution Professional of M/S Digjam Ltd. Vs. Sunil Kumar Agarwal Resolution Professional for Digjam Ltd. & Ors.	Akshay Sharma	Pratik Thakkar-R1 Atul Sharma-R2 & R3
4.	Comp. App. (AT) No. 205 of 2020	Shri Shyam Haribhau Sapkal & Ors. Vs. The New Akot Cotton Ginning and Pressing Company Ltd. & Ors.	Gaurav Rana	Hrishikesh Chitale- R1 to R6

For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 80 of 2021	State Bank of India Vs. Bharath Infra Exports and Imports Ltd.	R.P. Kapoor	O.P. Gaggar-R1 Balaji Srinivasan Pallavi Sen Gupta Udita Singh-R2
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6.	Comp. App. (AT) No. 45 of 2021	Gangar Opticians Pvt. Ltd. Vs. Jayantilal Bhimshi Gangar & Ors. With	Ankit Parashar	Abhinav Chandrachud
7.	Comp. App. (AT) No. 46 of 2021	Gangar Opticians Pvt. Ltd. Vs. Jayantilal Bhimshi Gangar & Ors.	Zeeshan Hashmi	Abhinav Chandrachud

For Hearing

8.	I.A. No. 811 of 2021 in Comp. App. (AT) (Ins) No. 147 of 2021	Aseem Srivastav Vs. ICICI Bank Limited and Anr. With	Eshna Kumar	Anand Shankar Jha
9.	Comp. App. (AT) (Ins) No. 378 of 2021	Kotak Mahindra Bank Ltd. Vs. ICICI Bank Ltd. & Anr.	Shikhar Kumar	Anand Shankar Jha

After the above

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Hearing

10.	Comp. App. (AT) No. 19 of 2020 Part Heard	Chander Verma Vs. Continental Construction Ltd. & Ors.	Chandan Dutta	Saurabh Kalia-R2 & R3 Ashim Vachher-R4 Swapnil Gupta-R5
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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar